

Details of other facilities that are provided by the Central Government to the family members of deceased freedom fighters' pension holders are as under :

- (a) Facility of free railway passes (1st Class) to the widows/attendant, for life time.
- (b) Free medical facilities in all Central Government hospitals and also in the hospitals run by the Public Sector Undertakings under the control of the Bureau of Public Enterprises. C.G.H.S. facilities have also been extended to them.
- (c) The spouse of the freedom fighter residing in the Government accommodation allotted to the freedom fighter shall be entitled to retain the accommodation even after the demise of the freedom fighter for the stipulated period of allotment.
- (d) Facility of telephone connection, subject to feasibility without installation charges and payment of only half of the rentals.

#### Infiltration

1544. SHRI CHHITUBHAI GAMIT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned "Antankiao va Taskaro ko khaki vardi dhari officero ka samarthan" appearing in "Dainik Jagaran", dated December 31, 1996;

(b) the reaction of the Government thereto;

(c) whether any enquiry has been conducted in this regard; and

(d) if so, the findings thereof and the steps taken to curb such activities ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes Sir.

(b) to (d) According to information provided by the State Government of Jammu & Kashmir, the matter is under enquiry.

[English]

#### Income Limit for Social Welfare Schemes

1545. SHRI N.K. PREMCHANDRAN : Will the Minister of WELFARE be pleased to state :

(a) whether in view of the hike in price index the Government propose to enhance the annual income limit for availing the benefits under various social welfare schemes; and

(b) if so, the details thereof ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b) There is no such proposal under consideration of the Government. However, in the case of Post-Matric Scholarship for SC's and ST's, the income ceiling has been linked to the consumer price index for industrial workers and will be revised once in two years.

#### Diversion of Forest Land

1546. SHRI VIJAY PATEL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have received any proposal from the Government of Gujarat for diversion of forest land for marble mining in Banaskantha district; and

(b) if so, the steps being taken to clear the said proposal?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) Yes, Sir.

(b) Approval for diversion of 190 ha. of forest land for marble mining in respect of 44 parties operating at Ambaji in Banaskantha district in Gujarat has been accorded on 27.1.97 under Forest (Conservation) Act, 1980.

#### Agrarian Violence in Bihar

1547. SHRI TARIQ ANWAR :  
SHRI CHITTA BASU :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Union Government have made some recommendations to deal with the agrarian violence in Bihar;

(b) if so, whether the Government of Bihar has implemented those recommendations;

(c) if not, the reasons therefor;

(d) whether the Government of Bihar had demanded more Central forces to deal with the problem; and

(e) if so, the details of the force demanded and provided to the State ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) and (c) The State Government has not responded so far.

(d) and (e) The State Government has requested for deployment of 15 Coys. of CRPF for a period of 45 days to deal with terrorist activities in the State. However, it has not